

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.**

**Appeal No. 649/(ND)/2018**

**In the matter of:**

R.K.S. Power System Pvt. Ltd.	...Applicant
Vs.	
Registrar of Companies	...Respondent

**SECTION:** Under Section 252.

**Order delivered on 07.06.2018**

**CORAM**

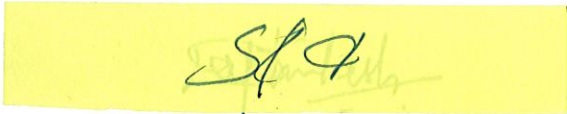
**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant	None
For the Respondent	None

**ORDER**

None appears for the appellant. In the interest of justice matter be listed on 2<sup>nd</sup> July, 2018

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**